

REPORTABLE

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

CRIMINAL APPEAL NO.599 OF 2010

HARSARUP PANWAR

.....APPELLANT

VERSUS

STATE OF DELHI THROUGH CBI

.....RESPONDENT

ORDER

ANIL R. DAVE, J.

For the reasons to be recorded hereafter, we direct that A-15 Harsarup Panwar shall stand sentenced to undergo rigorous imprisonment for one year. However, having regard to advanced age and the diseases from which he is suffering, and other peculiar facts and circumstances, if he pays Rs.10 lakhs, then the sentence will stand reduced to the period already undergone. If he fails to pay the aforestated amount within three months from today, he shall

undergo the sentence of one year, excluding the term which he has already undergone.

The aforestated amount shall be given by way of a demand draft to the Chief Secretary of Delhi Government for setting up a new trauma centre or for upgrading the existing trauma centres of hospitals managed by the Government of NCT of Delhi.

.....J.
(ANIL R. DAVE)

.....J.
(KURIAN JOSEPH)

.....J.
(ADARSH KUMAR GOEL)

New Delhi
August 19, 2015.

REPORTABLE

IN THE SUPREME COURT OF INDIA

CRIMINAL APPELLATE JURISDICTION

CRIMINAL APPEAL NO.597 OF 2010

SUSHIL ANSAL

.....APPELLANT

VERSUS

STATE THROUGH CBI

.....RESPONDENT

WITH

CRIMINAL APPEAL NO.598 OF 2010

ORDER

For the reasons to be recorded hereafter, we direct that A-1 Sushil Ansal and A-2 Gopal Ansal shall stand sentenced to undergo rigorous imprisonment for two years. However, having regard to advanced age of the accused and other peculiar facts and circumstances, if they pay Rs.30 crores each, i.e. Rs.60 crores, then the sentence will stand reduced to the period already undergone. If they fail to pay the aforesaid amount within a period of three

months from today, they shall undergo the sentence of two years each, excluding the term which they have already undergone.

The aforestated amount shall be given by way of a demand draft to the Chief Secretary of Delhi Government for setting up a new trauma centre or for upgrading the existing trauma centres of hospitals managed by the Government of NCT of Delhi.

.....J.
(ANIL R. DAVE)

.....J.
(KURIAN JOSEPH)

.....J.
(ADARSH KUMAR GOEL)

New Delhi
August 19, 2015.